

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.2.2020

ORDER NO. 28 of 2020

Hon'ble President is pleased to modify the sitting notified vide roster order no. 268/2019 for **CESTAT, New Delhi** for the period from **16.3.2020 to 20.3.2020** as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. J. Mathew, Hon'ble Member (Technical)	From 16.3.2020 to 20.3.2020	Customs, Excise and Service Tax Division Bench Matters

Note:

1. Whenever a Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar